

- (viii) Surprise re-weighment of coal laden trucks is done, at weighbridges.
- (ix) Escorting of coal rakes in coordination with RPF up-to weighbridge, is arranged in pilferage prone areas.
- (x) Challans for coal transportation by trucks outside the district are issued after fixing hologram and putting signatures of authorized officials of CISF to check pilferage.
- (xi) Regular FIRs are lodged by the Management of the collieries and CISF with local Police Station against the pilferage/theft of coal.
- (xii) Inter-action and liaison with District officials at regular intervals. As such the State Governments have a critical role in stopping/curbing such thefts.

Underground and open cast mining

2328. SHRI SHYAMAL CHAKRABORTY: Will the Minister of COAL be pleased to state:

- (a) how many underground mines are running in the Eastern Coalfields Ltd. (ECL);
- (b) why the number is decreasing day by day;
- (c) whether there is any proposal to run only open cast projects in ECL; and
- (d) if so, details therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) Eighty two (82) underground mines are in operation in Easter Coalfields Ltd. (ECL).

- (b) The underground mines are decreasing due to exhaustion of reserves, thinning of coal seam, occurrence of fire, etc.
- (c) No, Sir.
- (d) Does not arise.

Pensionary Benefits in CIL

2329. SHRI SHYAMAL CHAKRABORTY: Will the Minister of COAL be pleased to state:

(a) the number of workers in the Coal India Ltd. (CIL) still waiting for their pensionary benefits, subsidiary-wise; and

(b) the reasons for the delay in settlement of their dues?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) The subsidiary wise pending Provident Fund and Pension claims of the members of Coal Mines Provident Fund Scheme, 1948 and Coal Mines Pension Scheme, 1998 as reported by Coal Mines Provident Fund Organisation are as follows:

| Subsidiary | Provident Fund Claims | Pension Claims |
|--------------------------------------|-----------------------|----------------|
| Eastern Coalfields Limited | 172 | 256 |
| Western Coalfields Limited | 70 | 214 |
| South Eastern Coalfields Limited | 180 | 343 |
| Bharat Coking Coal Limited | 860 | 824 |
| Central Coalfields Limited | 366 | 534 |
| North Eastern Coalfields | 14 | 11 |
| Mahanadi Coalfields Limited | 161 | 45 |
| Singareni Collieries Company Limited | 290 | 359 |
| TOTAL | 2113 | 2586 |

(b) The reasons for delay in settlement of Provident Fund and Pension claims are mainly receipt of incomplete application, invalid nominations, incorrect details of the families of the coal mine workers, want of succession certificate, court cases etc.

Scam in coal mining sector

2330. SHRI P. RAJEEVE: Will the Minister of COAL be pleased to state:

(a) whether any scams are reported after allowing private sector in coal mining;

(b) if so, the details thereof; and

(c) the steps taken by the Ministry to address this issue?